

DIVISION BENCH

P-105

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/33(KB)2024  
RA (IBC)/1(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12<sup>TH</sup> JULY 2024**

IN THE MATTER OF	<b>UNION BANK OF INDIA LIMITED VS SOLAPUR TOLLWAYS PRIVATE LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 7</b>

**Appearances (via video conferencing/physically)**

Mr. Ratnanko Banerji, Sr, Adv. ] for the Financial Creditor  
Mrs. Manju Bhuteria, Adv. ]  
Mr. Sayantak Das, Adv. ]  
Ms. Neha Shivhare, Adv. ]

Mr. Shaunak Mitra, Adv. ] For the Corporate Debtor  
Mr. Subhradip Roy, Adv. ]

**ORDER**

1. Ld. Sr. Counsel/ Counsel for the present.
2. Ld. Counsel for the Financial Creditor to bring on record the authorisation given by a competent authority of the bank to the applicant for signing of the petition.
3. Let the same be done within one week.
4. Post this matter on **26.07.2024**.

**Balraj Joshi  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**